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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,18th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

60	WP(C)/8023/2017 FIXED	HARENDRA NATH RAJBANGSHI and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA MS.B TALUKDAR	DR.B AHMED SC, IRRIGATION
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LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
3)	MR S SARMA	02-06-2022	To	28-07-2022
4)	MS. B BHUYAN	18-07-2022	To	05-08-2022
5)	MR. P K SARMA	18-07-2022	To	30-07-2022
6)	MR. R K JAIN	18-07-2022	To	20-07-2022
7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
64	Crl.A./29/2016 WITH LCR 6 FILES, B/O	DARBESH ALI Versus THE STATE OF ASSAM and ANR	MR.N AHMED MR.M AHMED	MR.S RANA(R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-04-2022	To	19-07-2022
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7)	MR. J P SARMA	18-07-2022	To	30-07-2022
8)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
9)	MR. M H RAJBARBHUIYAN	18-07-2022	To	21-07-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	AB/1967/2022 FIXED.	ANIL GOGOI Versus THE STATE OF ASSAM	MR. N C DAS MR. S THAKUR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 18/07/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

55	CRP(IO)/148/2022 B/O	TINKU CHAWRA AND 3 ORS Versus KULESH TALUKDAR	MR. B K DAS MR H P GUWALA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
56	RSA/109/2022 FIXED	BABUL HUSSAIN AND 6 ORS. Versus ABDUL JALIL AND 11 ORS.	MR. S P CHOUDHURY MS B DEVI	
57	RSA/110/2022 FIXED	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	

WITH

I.A.(Civil)/1922/2022
in RSA/110/2022

	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN
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ORDERS

58	I.A.(Civil)/417/2019 FIXED in MACApp./765/2019	MRS ULBI PUMA Versus SHRI JEOTI DUTTA AND ANR	MR. B DEKA	MR. K K BHATTA MR J JOHN MR D DEKA (R1) MR N J KUMAR (R1)
WITH				
	MACApp./765/2019 (Filing Number)	MRS ULBI PUMA Versus SHRI JEOTI DUTTA AND ANR		
59	RFA/14/2021 WITH LCR, B/O	THE SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS Versus MD. MUHIBUR RAHMAN	MR. D NATH MR B GOSWAMI ADDL. AG, ASSAM SR. ADDL A.G. ASSAM	MR M AHMED

60	Tr.P.(C)/62/2022 FIXED	SMT. BASANTI KAIRI Versus KAILASH KAIRI	MRS. R RONGMEI MS. S DEVI N. LOHE E. YANTHAN
61	CRP(IO)/126/2022 FIXED	PALLAVI BARUA Versus KAUSHIK BARUA AND ANR	MR M KALITA MS N BEDI
62	I.A.(Civil)/1798/2022 FIXED in CRP/7147/2022	MUSTT NAZMA AND 4 ORS Versus MUSST RIAZI BEGUM AND ANR	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MS K BHATTACHARYYA

WITH

CRP/7147/2022
(Filing Number)

MUSTT NAZMA AND 4 ORS
Versus
MUSST RIAZI BEGUM AND ANR (E)

MR G N SAHEWALLA

STAY MATTERS

63	CRP(IO)/109/2022 FIXED	DIVAKAR BOTHRA Versus RAM AWATAR MANIHAR	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA MR C GOGOI	MR. B C DAS MR. A R SHOME
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
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(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	Crl.Pet./592/2022 B/O	ABDUR RAFIK Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
53	Crl.Pet./673/2022 WITH LCR 1 FILE, FIXED	MUNNA ARJYA AND 8 ORS Versus THE STATE OF ASSAM	MR. B HUSSAIN MR. A H AHMED	PP, ASSAM

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